

ITEM NO.20
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 15160/2020

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GAJRAJ SINGH

Respondent(s)

IA No. 80821/2020 - CONDONATION OF DELAY IN FILING)

Date : 22-01-2021 These matters were called on for hearing today.

For Petitioner(s)

Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete on respondent Nos.1, 2, 3 and 5 but
none has entered appearance.

Ld. Counsel for the petitioner to furnish the fresh
particulars of respondent No.4 within two weeks.

List again on 26.2.2021.

ANIL LAXMAN PANSARE
Registrar